

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 87 of 2013

Dated : 9th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Neyveli Lignite Corporation Ltd.

....Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr.

... Respondent (s)

Counsel for the Appellant (s): Mr. Rajat Nair

Counsel for the Respondent (s): Mr. E.R. Kumar
Ms. Shweta Sharma

ORDER

At the request of the learned counsel for both the parties, post the matter on **08.08.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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